



THE HIGH COURT OF KERALA

Ernakulam-682031

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Date:07.03.2024

No: DI-2/103611/2018

NOTIFICATION

Sub: Senior Advocates- designation of – reg.

Read: 1. High Court of Kerala (Designation of Senior Advocates) Rules, 2018

2. Judgment dated 12.10.2017 *Indira Jaising v Supreme Court of India*
(2017) 9 SCC 766 .

3. Judgment dated 12.05.2023 in *Indira Jaising v Supreme Court of India* (2023) 8 SCC 1

In exercise of the powers conferred by section 16(2) of the Advocates Act, 1961 (Central Act 25 of 1961) read with Rule 2 of the High Court of Kerala (Designation of Senior Advocates) Rules, 2018, the Honourable the Chief Justice and the Honourable Judges of the High Court of Kerala, have resolved in the full court meeting held on 06.03.2024 to designate the following 20 Advocates as Senior Advocates with effect from 07.03.2024.

SI No.	Name of the Designated Senior Advocate	Enrollment No. / Enrollment date
1.	Adv. V Rajendran	K/301/1980 14.12.1980
2.	Adv. Sasthamangalam S Ajith Kumar	K/430/1983 11.12.1983
3.	Adv. Mayan Kutty K.I	K/272/1984 30.09.1984
4.	Adv. Harindranath B.G.	K/378/1984 16.12.1984

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5.	Adv. N Raghuraj	K/114/1986 26.01.1986
6.	Adv. Benny P. Thomas	K/342/1988 08.10.1988
7.	Adv. R. Lakshmi Narayan	K/292/1989 08.01.1989
8.	Adv. Benny Gervacis	K/524/1989 08.07.1989
9	Adv. Elvin Peter P. J.	K/445/1990 14.07.1990
10	Adv. Shyam Padman	K/939/1990 02.12.1990
11.	Adv. Anil Xavier	K/253/1991 09.03.1991
12.	Adv. A. Kumar	K/529/1992 29.03.1992
13.	Adv. Anil D. Nair	MAH/515/1993 02/04/1993
14.	Adv. Sreekumar P	K/410/1994 20.03.1994
15.	Adv. S. Sanal Kumar	K/582/1994 20.03.1994
16.	Adv. P B Krishnan	K/1193/1994 30.10.1994
17.	Adv. Santhosh Mathew	K/1376/1995 27.08.1995
18.	Adv. P. Deepak	K/175/1996 07.01.1996
19.	Adv. Hariraj M. R.	K/1773/1999 05.04.1999
20.	Adv. Dhanya P. Ashokan	K/1671/2000 17.12.2000

(By order)


P Krishna Kumar
Registrar General

P.T.O

Copy to:

The Secretary General, Supreme Court of India (with C/L)
The Registrars of High Courts.
The Secretary, Bar Council of India, New Delhi
The Secretary, Bar Council of Kerala
The Secretary of all State Bar Councils in India
The Advocate General, Kerala (with C/L)
Sri. V V Sidharthan, Senior Advocate (with C/L)
The District Judges in the State
The Secretary, Kerala High Court Advocates' Association
All Officers, High Court of Kerala
All sections High Court of Kerala
The IT Section, The High Court of Kerala(the section shall publish the notification in the website of the High Court of Kerala immediately)
The Private Secretary to the Honourable the Chief Justice
The Private Secretary to the Honourable Judges of the High Court
The Confidential Assistants to the Registrars, high Court
The Notice Board, High Court
The Administrative Records section (2 copies)
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The Honourable Judges